

**Central Administrative Tribunal
Principal Bench**

OA No.1077/2010

New Delhi, this the 18th day of October, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. V. N. Gaur, Member (A)**

Dr. P. C. Sharma
S/o Shri Ghazi Ram Sharma
R/o G-597, Alpha-II, Greater Noida,
District Gautam Budh nagar,
UP. ... Applicant.

(None is present)

Versus

1. Union of India
Through its Secretary
Department of Education,
Ministry of Human Resource & Development,
Delhi.
2. The Commissioner
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shaheed Jeet Singh Marg,
Katwaria Sarai,
New Delhi 110 016. ... Respondents.

(By Advocate : Shri S. Rajappa)

: O R D E R (ORAL) :

Justice Permod Kohli, Chairman:

The matter was called second time. None appears for the applicant. Even yesterday, when the matter was called and kept on board, none appeared on behalf of the applicant.

2. It appears that the applicant is not interested in prosecuting this Application. The same is dismissed for default of appearance and non-prosecution.

**(V. N. Gaur)
Member (A)**

**(Justice Permod Kohli)
Chairman**

/pj/

